

SECURITIES APPELLATE TRIBUNAL,
MUMBAI

DAILY BOARD FOR 07.01.2021 THROUGH VIDEO CONFERENCING

CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C. K. G. NAIR, MEMBER, HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	Remarks/Results
<u>AT 11.00 A.M.</u>								
1	A.No. 210/2020	Edelweiss Broking Ltd.	Mr. S.Sundaresan, Adv. i/b Wadia Gandy & Co.	NSEIL	Mr. Venkatesh Dhond, Sr.Adv. i/b Cyril Amarchand Mangaldas	Pronouncement		Room name for VC: - <u>DELIVERY/JUDGMENT</u>
2	A.No. 378/2020	Kaushik Rajnikant Mehta	Mr. Vikas Bengani, Advocate	SEBI	Ms. Nidhii Singh, Advocate i/b Vidhii Partners			
3	A.No. 260/2020	Mukesh Chauradiya	Mr.Piyush Chhajed,AR i/b C & D Advisors LLP	SEBI	Mr. Shyam Mehta, Sr.Adv. i/b Vidhii Partners			
4	A.No. 27/2020	Soumen Chatterjee	Ms. Anjali Agarwal, Advocate	SEBI	Mr. Anubhav Ghosh, Adv. i/b The Law Point			
5	A.No. 304/2020 A/W	State Bank of India	Mrs. Rathina Maravaram, Advocate	SEBI	Mr, Shyam Mehta, Sr. Adv. i/b K.Ashar & Co.			
	A.No. 306/2020 A/W	Life Insurance Corporation of India						
	A.No. 307/2020	Bank of Baroda						
6	A.No. 267/2020	M/s. Excel Broking Pvt. Ltd.	Mr. Jaikishan Lakhwani, Advocate i/b J L Legal Advisors	NSEIL	Mr. Vishal Kanade, Advocate, i/b MKA & Co.			

AT 11.05 A.M.

7	MA.No. 443/2020 (Delay Application) & A.No. 560/2020	Subhash Gangaram Gupta	Mr. Jaikishan Lakhwani J L Legal Advisors Advocates	SEBI		Admission		Room name for VC: - MINISCULETRADING
8	MA.No. 460/2020 (Delay Application) & A.No. 561/2020	Yogesh Sharma						
9	MA.No. 461/2020 (Delay Application) & A.No. 562/2020	Amit Vyas						
10	MA.No. 521/2020 (Delay Application) & A.No. 563/2020	Dilip Khatri						
11	MA.No. 540/2020 (Delay Application) & A.No. 564/2020	Sanjaykumar Maharshi						
12	MA.No. 602/2020 (Delay Application) & A.No. 565/2020	Parul Somani						

AT 11.10 A.M.

13	MA.No. 594/2020 (Exemption from filing certified copy) & MA.No. 595/2020 (Delay Application) & A.No. 540/2020	Devang Patel	Mr. Shyam K .Shelat,Advocate i/b Shelat Associates	SEBI		Admission		Room name for VC: - CUPIDTRADES
14	MA.No. 599/2020 (Exemption from filing certified copy) & MA.No. 600/2020 (Delay Application) & A.No. 541/2020	Devang Patel						

AT 11.15 A.M.

15	MA.No. 15/2020 (Delay Application) & MA.No. 16/2020 (Interim Application) & IRDAI A.No. 11/2020	ATS Share Brokers Pvt. Ltd.	Mr. K. V. Subrahmanyam Burlagadda, Adv. i/b BKV Subrahmanyam & Associates	IRDAI	Mr. Shrinivas Bhave, Adv. i/b Bhave & Co.	Admission	21.12.2020	Room name for VC: - REJECTEDAPPLICATION
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			Advocates					
<u>AT 11.20 A.M.</u>								
16	A.No. 370/2019 A/W	Anil Harish	Mr. Sharan Jagtiani, Sr.Adv. i/b Oasis Counsel & Advisory	SEBI	Mr. Chirag Bhavsar, Adv. i/b MDP & Partners	Admission/ Disposal	23.12.2020	Room name for VC: - UA IPL
	A.No. 371/2019 A/W	S K Misra						
	MA.No. 496/2019 & A.No. 405/2019 A/W	Unitech Advisors (India) Pvt. Ltd.	Mr. Kunal Katariya, Adv. i/b Aagam Doshi. Adv.					
	MA.No. 497/2019 & A.No. 406/2019	Rakesh Dhingra and Others						
<u>AT 11.25 A.M.</u>								
17	MA.No. 576/2019 & A.No 459/2019	Suman Motels Ltd.	Mr. N.K. Dayanandan, Advocate	SEBI	Ms. Anubha Rastogi, Advocate	Admission/ Disposal	23.12.2020	Room name for VC: - SUMANSCORES
<u>AT 11.30 A.M.</u>								
18	307/2019	Malvinder Mohan Singh and Anr.	Mr. P.N.Modi, Sr.Adv. i/b Keystone Partners	SEBI	Mr. Abhiraj Arora, Adv. i/b ELP	Admission/ Disposal	23.12.2020	Room name for VC: - FORTISPFUTP
<u>AT 11.40 A.M.</u>								
19	A.No. 578/2020 A/W	G.R.K. Reddy & Ors.	Mr.P.N.Modi, Sr.Adv. i/b Joby Mathew & Associates	SEBI	Mr. Shiraz Rustomjee, Sr. Adv. i/b The Law Point	Admission/ Disposal	10.12.2020	Room name for VC: - PREFERENTIALSHARES
	A.No. 584/2020							
<u>AT 11.45 A.M.</u>								
20	A.No. 249/2020 A/W	Varun Haresh Jashnani	Mr. Shrey Sancheti, Adv. i/b Alliance Law	SEBI	Mr. Mustafa Doctor, Sr. Adv. i/b The Law Point	Admission/ Disposal	09.12.2020	Room name for VC: - DIAGEOUPSI
	A.No. 251/2020 A/W	Poonam Haresh Jashnani						
	A.No. 252/2020 A/W	Haresh P. Jashnani						
	A.No. 255/2020	Haresh P. Jashnani & Ors						

AT 11.50 A.M.

21	A.No. 288/2020 A/W	Rakesh Bhatia & Ors.	Mr.Kunal Katariya, Adv. i/b Shah & Ramaiya	NSEIL & Anr.	Mr.Pradeep Sancheti, Sr. Adv, i/b MKA - NSEIL	Admission/ Disposal	28.12.2020	Room name for VC: - COMPLAINTIGRC
	A.No. 305/2020 A/W	Chirag Vinodrai Varaiya	Chirag Vinodrai Varaiya – Appellant in person	NSEIL	Mr.Pradeep Sancheti, Sr. Adv, i/b MKA- R1;			
	A.No. 325/2020	Ms. Chandrika Mahendra Mehta & Ors.	Ms. Rinku Valanju, Adv. i/b RV Legal	NSEIL & Ors.	Mr.D.Jumani,A dv.i/b Ganesh & Co. – R2; None for R3			

AT 12.10 P.M.

22	A.No. 219/2020 A/W	Mukesh Chauradiya	Mr. Piyush Chhajer, AR i/b C & D Advisors LLP	SEBI	Mr. Shyam Mehta, Sr.Adv. i/b K.Ashar & Co.	Admission/ Disposal	10.12.2020	Room name for VC: - GDRVINTAGE
	MA. No. 35/2021 (Additional Documents on record) & MA. No. 227/2020 (Interim Application) & A.No. 234/2020 A/W	Arun Panchariya	Mr. Sandeep Wadhawan, Advocate					
	A.No. 329/2020	Kantilal Hiran	Mr. Nirman Sharma, Adv. i/b Mr. Vikas Bengani, Adv.					

AT 12.20 P.M.

23	MA. No. 455/2020 (Add. Documents) & A.No. 397/2020	Rakeshkumar Lal & Anr.	Mr. Rajesh Lal, Authorised Representative	SEBI	Mr. Mihir Mody, Adv. i/b K.Ashar & Co.	Admission/ Disposal	28.12.2020	Room name for VC: - REJECTEDCOMPLAINTCIS
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